

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... *IA Jm on dated. 16-01-17*

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	<i>NIL</i>				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
			<i>NIL</i>		

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं० 1 गाजियाबाद

*BKJ
A. Khan*

